

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:343  
ANSWERED ON:20.04.2010  
SUPPLY OF FOODGRAINS  
Ering Shri Ninong;Singh Shri Brij Bhushan Sharan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the States have not been able to lift the allocated quota of foodgrains under the Public Distribution System (PDS)/welfare schemes;
- (b) if so, the details thereof for the last three years, year and State-wise;
- (c) whether the States including Arunachal Pradesh are not getting timely supply of their allocation of wheat and rice under PDS due to alleged irregularities in the functioning of the Food Corporation of India (FCI); and
- (d) if so, the corrective steps being taken by the Government to ensure adequate and timely supply of foodgrains to the States?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.343 DUE FOR ANSWER ON 20.04.2010 IN THE LOK SABHA.

(a)&(b): The lifting of foodgrains by States/Union Territories (UTs) under Targeted Public Distribution System (TPDS) and Other Welfare Schemes has been less than the allocation made to them. In the year 2009-10, against an allocation of 476.71 lakh tonnes of foodgrains under TPDS for the whole year, offtake by States/UTs upto February 2010 has been 390.79 lakh tonnes. Against an allocation of 41.80 lakh tonnes of foodgrains for Other Welfare Schemes for the whole year, offtake by States /UTs upto February 2010 has been 31.37 lakh tonnes. Statewise details of allocations and offtake of foodgrains under TPDS and Other Welfare Schemes during the last three years are at Annex-I and Annex-II respectively.

(c)&(d): Due to the damage to bridge over Ranganadi river owing to heavy rains, foodgrains supplies to the depots of Arunachal Pradesh were affected between June 2009 and September 2009. The State Government allottees were requested to lift stocks from various depots like Passighat, Kharsang, Bandardewa and air dropping was also resorted to. All efforts were made to ensure supplies to Arunachal Pradesh. The closing balance of stocks available in Arunachal Pradesh for last one year is given in Annex-III, which shows sufficient availability of foodgrains in the State as a whole. No reports have been received of States not getting timely supply of their allocation of wheat and rice due to alleged irregularities in the functioning of Food Corporation of India.